

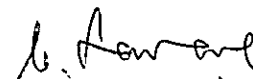
4
Reply of Respondent to
M.P. No. 143/93 and
on 18-6-93 & same
is served on other side
MS

O.A. No. 1019/92

Dt. 18.6.1993

Applicant by Shri Y.H. Appa.
Shri Ramesh Ramamurthy for
Shri A.L. Kasturey for the Respon-
dents.

S.O. to 9.7.1993.


(USHASAVARA)
MEMBER (A)


(M.S. DESHPANDE)
VICE-CHAIRMAN

B.

MP No. 474/93
For Production of
documents Fixed
on 9/7/93.

Yali
30/6/93.


O.A. No. 1019/92

Dt. 9.7.1993

Applicant by Shri Y.H. Appa.
Shri Ajay Kamble, Head Clerk for
the Respondents present. The
Respondents are directed to give
inspection of the documents men-
tioned in the M.P. to the applicant
within four weeks and to keep the
documents ready at the time of
final hearing.

Keep on sine die list.


(M.Y. PRIOLKAR)


(M.S. DESHPANDE)

CP No. 104
For order on
16/8/93.

Yali
11/8/93

M.Ps 144/93 and 475/93, C.P. 104/93 in OA 980/92

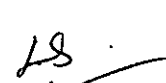
M.Ps 1061/92, 25/93 and 473/93 and C.Ps 195/92 and 105/93 in
OA 1005/92 and M.Ps 143/93 and 474/93 and C.P. 109/93 in
OA 1019/92.


Reply of Respondent Dated: 16.8.93

to CP No. 104 dated 20-8-93
& same is served on
other side
MS

None for the applicant. Shri A.L. Kasture, counsel for
the respondents.

Shri Kasturey prays for some time to file written reply
of the alleged contemner. He may do so within four weeks
with an advance copy to the counsel for the applicant. List
these cases for orders on 27.9.93.


(Lakshmi Swaminathan)
Member (J)


(M.Y. Priolkar)
Member (A)